

O.A. No. 686/94 Dt. 12-97.

CORAM:

THE HON'BLE MR. JUSTICE M.C. CHAUDHARY
VICE-CHAIRMAN

For the reasons recorded in the Judgment in O.A. 306/94 (copy separately kept on record of this O.A.) The O.A. stands dismissed subject to liberty mentioned in the order (see operative order in the copy of the Judgment) with no order as to costs. CA to be treated as separately dismissed.

M.C. Chaudhary

HMGC(J)
VC